

Central Administrative Tribunal  
Principal Bench

O.A. No. 1182/2003

New Delhi this the 10th day of September, 2003

Hon'ble Shri V.K. Majotra, Member (A)  
Hon'ble Shri Shanker Raju, Member (J)

A.B. Shri R.C. Chatrath(AMIE (Mech) AMIE (Elec)  
S/o Late Shri Faqir Chand,  
R/o B-90 Amar Colony, Lajpat Nagar,  
New Delhi.

(Applicant Present in Person) -Applicant

Versus

Union of India through

1. Secretary, Min. of Small Scale Industry,  
Udyog Bhavan, New Delhi-11.

2. Development Commissioner (SSI)  
7th Floor, Nirman Bhavan, New Delhi.

(By Advocate: Shri N.S. Mehta) -Respondents

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Member (A)

Pleadings are complete. Case was taken up for final hearing. At this stage, applicant seeks to withdraw this OA seeking liberty to file the same afresh.

2. OA is dismissed as withdrawn with liberty.

S. Raju  
(Shanker Raju)

Member (J)

V. Majotra  
(V.K. Majotra)  
Member (A)

cc.